## **Declaration of Assets and Liabilities**

Year....2020-21......

I,....Sachidanand kumar.... son/daughter/wife of ... Sri Ram Shnehi singh.......

aged......45...... years, belonging to Stenographeer & Private Secretary services and
presently working as Private Secretary, Bihar Legislative Assembly, Patna give
herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

191	Sr. No	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
1210				Abha Kumari	Abhishek Anand		
YES	21	Cash	25,500=00	16,000=00	-	-	-
3/3	(II)	Deposits in Banks,inancial Institutions And Non- Banking Financial Companies	State Bank of India BVM, patna Total Rs. 40,000/- Icici Bank-5,000/-		-		-
1	(iii)	Bonds, Debentures and Shares in companies	-		-	-	-
1.	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1.517712776 Rs. 2,000/-p.a 2.513857679 Rs.1,663/-p.a 3.515982529 Rs.1992/-p.a 4.517712776 Rs. 1983/-p.a	LIC Policy No 1.517701262 Rs.12,010/p.		-	
	(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motercycle BR01BK-9782				-
	(vi)	Jewellery (give details of weight and value)	70 gm Gold	350 gm Gold 3,500 gm Silver			-
	(vii)	Other assets, such as values of claims / interests		-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Ling

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will B. also have to be indicated]

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.	Description of the second of t		Name(3)		_	-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		, ,			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		6000 Sq' Bairiya, Patna		-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	-	-	-	_

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2021	
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal personal Loan	11,50,000/-	
	(ii) Loans from financial institutions	ens of the second	en fiseru	
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>		presente de la Celle	
	(b) dues to departments dealing with supply of water	· State of	10000000000000000000000000000000000000	
	(c) dues to departments dealing with supply of electricity	- 10 ft% coes to	osparopat -	
	(d) dues to departments dealing with telephones	- Ciduo	department to decision of the control of the contro	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	anept us to the second	

4 Aust

â.

	(f) Other dues, if any	-	as the state of
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2020-21 Income Tax Rs. 61,689 /- PAN No. ASWPK7670C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]	· Spanison (	
	(iv) Property Tax	-	-

C.	Personal	Detail
----	----------	--------

GPF/CPF/PRAN No.	:- PTS/BLA-1207
Gender	:- M (M/F)
Date of Birth	:- 1 9 0 2 1 9 7 6 (DD/MM/YY)
Class/Group	:- B (A/B/C)
Cader	:- Bihar Legislative Assembly Secretariat  (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature	
Name of Employee : Sachidanand Kumar	
Designation: Private Secretary	
DepartmentBihar Vidhan Sabha, Patna	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.